

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Miscellaneous Application No.201/00359/2019**  
*(in O.A. No.201/1028/2017)*

Jabalpur, this Wednesday, the 10<sup>th</sup> day of April, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Union of India and others (Represented by)

1. The General Manager,  
Western Railway  
Church Gate,  
Mumbai 400032 (MH)

2. The Divisional Railway Manager  
Western Railway  
Ratlam 457001 (MP)

**-Applicant**

(By Advocate-**Shri Arun Soni**)

**V e r s u s**

Rajiv Kumar Mahto  
S/o Shri Mohan Mahto  
Aged : 36 years  
Occupation Service  
Commercial Khalasi  
Western Railway  
Ratlam Division Indore  
R/o Railway Quarter No.89-K  
Railway Colony, Near Railway  
Reservation Office  
Indore 452001 (MP)

**- Respondents**

**O R D E R (Oral)**  
**By Navin Tandon, AM:-**

This M.A. has been filed by the applicants (respondents in O.A.) for extension of further two months' time to comply the order dated 19.12.2018 passed in O.A. No.201/1028/2017.

**2.** Learned counsel for the applicants submits that the matter is under consideration and need some more time to process therefore two months' further time may be granted.

**3.** In view of the above, M.A. is allowed. Two months further time from today is granted to the applicants to comply the order of this Tribunal.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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